



RESERVE BANK OF INDIA

Date : May 27, 2015

Seeks candidates for

Empanelment of Consultants on Contract Basis

Reserve Bank of India invites proposals from financial market professionals with a strong track record of operations and/or research in financial markets to be empanelled as Consultants. The empanelled Consultants are expected to work in the following areas:

- a) Study the inter-linkages between Currency Futures Market / Interest Rate Futures Market and the Non-Deliverable Markets operating abroad.
- b) Development of Term Money Market
- c) Development of Corporate Bond Market
- d) Development of an active secondary market for Government Securities.
- e) Enhancing participation levels in the Interest Rate Swap Markets.
- f) Any other area in the field of monetary / financial research.

2. The position will require persons with strong domain expertise in the area of financial markets and should have been directly involved in market operations and/or market research for a minimum period of 10 years. The candidates should have strong academic credentials including a Ph.D. in a relevant field.

3. The Consultants will be appointed for a period of one year extendable by a further period of one year depending upon the progress achieved and overall performance. During the period of the Consultancy, the Consultant cannot be associated with institutions / organizations in any capacity that poses a conflict of interest.

4. Interested candidates may submit their CV along with a brief work proposal within 15 days from the date of publication of this advertisement to **The Chief General Manager, Human Resource Management Department, Reserve Bank of India, Central Office, 21st Floor, Central Office Building, Shahid Bhagat Singh Marg, Fort, Mumbai – 400 001**. However, RBI will be open to receiving proposals from interested candidates over time and these proposals will be periodically reviewed by RBI for suitable appointments.

5. **Application should be superscribed by “Application – Empanelment of Consultants on Contract Basis”.**



ANNEX

Major Terms and conditions of appointment of Consultant in the Bank on contract basis

1. **Period:** The period of contract appointment will be initially for a period of one year from the date he/she takes up the assignment. The contract may be extended by a further period of one year depending upon the progress achieved and overall performance. The contract will be terminable with a notice period of one month from either side.
 2. **Job responsibility:** The Consultant will work in the following areas:
 - a) Study of inter-linkages between Currency Futures Market / Interest Rate Futures Market and the Non-Deliverable Markets operating abroad.
 - b) Development of Term Money Market
 - c) Development of Corporate Bond Market
 - d) Development of active secondary market for Government Securities.
 - e) Enhancing participation levels in the Interest Rate Swap Markets.
 - f) Any other area in the field of monetary / financial research.

During the period of the Consultancy, the Consultant cannot be associated with institutions/ organizations in any capacity that poses a conflict of interest.
 3. **Remuneration:** He/She will receive, subject to tax, a consolidated remuneration of ₹ 2,40,000/- (Rupees two lakh forty thousand only) per month.
 4. **Leave facility:**
 - (i) He / She will be entitled for Leave of 30 days per year on pro-rata basis; and
 - (ii) Any absence beyond the above period may be treated as leave without pay.
 5. **Housing Accommodation:** During the period of the contract appointment, Bank will not provide any residential accommodation.
 6. **Conduct, Discipline and Appeal:** During the period of his/her contract appointment, he/she will be governed by the provisions contained in Chapter IV of Reserve Bank of India (Staff) Regulations, 1948.
 7. **Superannuation benefits:** Services rendered by the Consultant during the period of contract appointment will not entitle him/her for any superannuation benefits viz. Provident Fund, Pension Gratuity etc.
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